

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 880 OF 2024**

**IN THE MATTER OF:**

**NEWS ITEM TITLED "SAKET KE JUNGALO MEIN BAN GAI 500 JHUGGIYA 6  
ACRE JAMEEN KABJAANE WALE KAUN HAI YE KAHA SE AAYE"  
APPEARING IN NAVBHARAT TIMES DATED 25.06.2024**

**AMENDED MEMO OF PARTIES (As per order dated 22.07.2024)**

- 1. Principal Chief Conservator of Forest,**  
Delhi 2nd floor, A Block, Vikas Bhawan,  
IP Estate, New Delhi-110002  
E-mail: [apccfgnctd@gmail.com](mailto:apccfgnctd@gmail.com) ...Respondent No. 1
- 2. Chief Wildlife Warden, Delhi**  
A-Block, 2nd Floor, Vikas Bhawan,  
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E-mail: [apccfgnctd@gmail.com](mailto:apccfgnctd@gmail.com) ...Respondent No. 2
- 3. Ministry of Environment,**  
Through its Secretary,  
Indira Paryavaran Bhawan Jorbagh Road,  
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- 4. District Magistrate, South Delhi,**  
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